

LOK SABHA
UNSTARRED QUESTION NO. 4770
TO BE ANSWERED ON 23.03.2020
Supply of Gas for Motor Vehicles

4770. SHRI N.K. PREMACHANDRAN:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to promote the supply of gas for motor vehicles and if so, the action taken thereon;
- (b) whether the Government proposes to start more gas pumps in all States and if so, the details thereof;
- (c) whether the Government proposes to convert petrol and diesel motor vehicles into gas and if so, the initiatives taken thereon;
- (d) whether the Government proposes to start private gas station and if so, the details thereof;
- (e) whether the Government proposes to supply gas at subsidized rate for the use of motor vehicles and if so, the details thereof; and
- (f) whether the Government proposes to use the entire gas produced as by-product during the extraction of crude oil and if so, the details of action taken thereon and the initiatives for increasing the production of fuels including the gas?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्री

(श्री धर्मन्द्र प्रधान)

MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a) to (e) Petroleum & Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. Providing Compressed Natural Gas (CNG) Stations and Piped Natural Gas (PNG) connection to household is part of development of CGD network and the same is carried out by the entities viz. Public Sector Undertaking (PSU)/ subsidiary of PSU/ Joint Venture (JV) of PSUs/ Private Company/JV of PSU and Private Company etc. authorized by PNGRB based on techno-commercial viability of area. So far PNGRB has authorized 230 GAs for development of CGD network across country up to 10th CGD Bidding Round covering more than 400 districts in the country in 27

States/UTs which covers around 71% of India's population and 53 % of area. At present, there are about 2004 CNG stations in the country. Further, as per minimum work programme, the authorized CGD entities have committed to set up CNG Stations across the country. Motor vehicles operate on various fuels including Petrol, Diesel and CNG based on market mechanism and choice. Natural gas being an alternate environment friendly fuel, government has issued policy guidelines to supply domestic gas, which is cheaper than imported gas for meeting the entire requirement of CNG (Transport) and PNG (Domestic) segments of CGD sector.

(f) The various policy initiatives taken by the Government to increase domestic production of oil and gas include:

- i. Policy for Relaxations, Extensions and Clarifications under Production Sharing Contract (PSC) regime for early monetization of hydrocarbon discoveries,
- ii. Discovered Small Field Policy
- iii. Hydrocarbon Exploration and Licensing Policy
- iv. Policy for Extension of Production Sharing Contracts
- v. Policy for early monetization of Coal Bed Methane
- vi. Setting up of National Data Repository
- vii. Appraisal of Unappraised areas in Sedimentary Basins
- viii. Re-assessment of Hydrocarbon Resources
- ix. Policy framework to streamline the working of Production Sharing Contracts in Pre-NELP and NELP Blocks
- x. Policy to Promote and Incentivize Enhanced Recovery Methods for Oil and Gas
- xi. Policy framework for exploration and exploitation of Unconventional Hydrocarbons under existing Production Sharing Contracts, Coal Bed Methane contracts and Nomination fields.

The Government in February, 2019 approved major reforms in exploration and licensing policy to enhance exploration activities, attract domestic and foreign investment in unexplored/unallocated areas of sedimentary basins and accelerate domestic production of oil and gas from existing fields. The policy reforms *inter alia* aims to boost exploration activities with greater weightage to work programme, simplified fiscal and contractual terms, bidding of exploration blocks under Category II and III sedimentary basins without any production or revenue sharing to Government, early monetization of discoveries by extending

fiscal incentives, incentivizing gas production including marketing and pricing freedom, induction of latest technology and capital, more functional freedom to National Oil Companies for collaboration and private sector participation for production enhancement methods in nomination fields, streamlining approval processes and promoting ease of doing business including electronic single window mechanism.
